

the Punjab Government. 6,623 persons have been rehabilitated in Khemkaran Sector of Patti Sub-division. Relief and

Rehabilitation assistance has been given to these persons in respect of the following items:

(i) ex-gratia assistance for loss of damage to crops	Rs. 73.59 lakhs
(ii) Cash doles	Rs. 43.44 lakhs
(iii) ad-hoc resettlement grant	Rs. 18.27 lakhs
(iv) loss of buildings	Rs. 6.47 lakhs
(v) loss of cattle	Rs. 2.62 lakhs
(vi) fodder grant	Rs. 22.33 lakhs
(vii) blankets grant	Rs. 00.18 lakhs
(viii) utensils grant	Rs. 00.05 lakhs
(ix) ex-gratia grant	Rs. 00.71 lakhs
TOTAL :	Rs. 173.66 lakhs

Admission of Bangladesh into UN

7553. SHRI BIRENDER SINGH RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the countries which have supported the admission of Bangladesh into the United Nations; and

(b) the names of countries which have been opposing the admission?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b). The admission of any State to membership in the United Nations is effected by a decision of the General Assembly upon the recommendation of the Security Council. In August, 1972, the Security Council considered the application of Bangla Desh for membership. The resolution tabled by India, Yugoslavia and U.S.S.R. recommending admission was defeated since China, one of the permanent members of the Security Council, voted against it. Guinea, Somalia and Sudan abstained on the resolution. All the other countries in the Security Council supported it. A Statement giving the names of the members of the Security Council in 1972 is placed below.

The question of admission of Bangla Desh was considered in the U.N. General Assembly last year. Two resolutions were adopted including the one calling for admission of Bangladesh to the U.N. Since no vote was taken, it is not possible to say with precision the countries which would have opposed the admission of Bangladesh to the U.N. It is a fact, however, that there was general support for the admission of Bangla Desh, the overwhelming majority of countries at the U.N. having accorded recognition to Bangla Desh by that time (November, 1972).

STATEMENT

MEMBERS OF SECURITY COUNCIL— 1972

1. Argentina.
2. Belgium.
3. China.
4. France.
5. Guinea.
6. India.
7. Italy.
8. Japan.
9. Panama.
10. Somalia.
11. Sudan

12. Union of Soviet Socialist Republics.
13. United Kingdom of Great Britain and Northern Ireland.
14. United States of America.
15. Yugoslavia.

Hindi Kavi Sammelan

7554. SHRI BIRENDER SINGH RAO: Will the Minister of DEFENCE be pleased to state:

(a) the names of the poets who were invited to participate in the Hindi Kavi Sammelan during the Republic Day Celebrations this year;

(b) the sale proceeds of tickets of the Kavi Sammelan; and

(c) the number and value of tickets issued on this occasion?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) A statement showing the names of the poets is attached.

(b) Rs. 11.863.

(c) 431 tickets of Rs. 10 each, 840 tickets of Rs. 5 each, 921 tickets of Rs. 3 each and 295 tickets of Rs. 2 each.

STATEM

*1. Shri Ramdhari Singh Dinkar	Patna (Bihar)
2. Dr. Ram Kumar Verma	Pryag (UP)
3. Shri Sohan Lal Deviweri	New Delhi
*4. Shri Bhavani Prasad Mishra	New Delhi
5. Shri Inderjit Singh Tulshi	New Delhi
6. Shri Kuldip Agra (UP)
7. Shri Gopal Krishan Kaul Gaziabad (UP)
*8. Shri Bekal Utsahi Gonda (UP)
9. Shri Som Thakur Agra (UP)
*10. Shri Paras Bhramar Bahraech (UP)
11. Shri Ram Nath Awasthi New Delhi
12. Shri Atma Prakash Shukla Ata (UP)
13. Shri Satya Parkash Prakhar New Delhi.
14. Smt. Indumati Kaushik Delhi
15. Shri Bashir Ahmed Mayukh Kota (Raj)
16. Shri Santoshanand New Delhi.
17. Shri Devraj Dinesh New Delhi.
18. Shri Ramkumar Chaturvedi Chanchal Javra (M.P.)
19. Shri Uday Partap Singh Karhal (UP)
20. Shri Ramavatar Chauhan Shashi Mainpuri (UP)
21. Shri Narendra Mishra Chittorgarh (Raj)
22. Shri Tara Prakash Joshi Japur (Raj)
23. Shri Gajanan Verma Calcutta W.B.
24. Shri Govind Vyas Delhi.

*Did not participate.